

No. D-13017/2/2012-LC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs

H.T.House, K.G. Marg,  
New Delhi dated the 18<sup>th</sup> October, 2016.

Sub : Comprehensive Annual Maintenance Contract towards Full Service Maintenance Agreement (FSMA) for Photostate machines of this Commission.-reg.

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The sealed quotations are invited for Comprehensive Annual Maintenance Contract towards Full Service Maintenance Agreement (FSMA) for following photostate machines of this Commission:-

Sl No.	Machine Sl. No.	Machine Model No.	Make	Installed at
1.	M6291300158	Aficio MP3350B/301	Ricoh	HT house for general work
2.	MFD-SC2E241302	Toshiba E- Studio 456	Toshiba	
3.	MFD-SC2E241337	-do-	-do-	
4.	AR55205	AR-5520S	Sharp	Chairman's office
5.	E204R170333	MPC 2003	Ricoh	Admin/Cash Unit
6.	E204R170154	-do-	-do-	Chairman's residence
7.	G47M340252	-do-	-do-	Lib. at ILI Building

2. The interested reputed/authorized firms for undertaking the said work may submit their quotations to the under Secretary in room No. "4B at 14<sup>th</sup> floor, H.T. House, K.G. Marg, Only the firm which has prior experience of undertaking such works under the Central Government, PSU, etc. is eligible to quote for the subject work. It is also informed that the Photostate machines at Sl No. 1 to 5 are working at 14<sup>th</sup> Floor H.T.House, New Delhi, machine at Sl No. 6 is working at Chairman's residence, at 7-A Moti Lal Nehru Marg, New Delhi and SI. No.7 is working at Library, ILI Building.

3. The price quoted by the firm must be inclusive of service tax.
4. The last day for receipt of quotation is 4<sup>th</sup> November, 2016 at 11.00A.M. The quotation will be opened on the same day at 11.30 A.M. in the room of the Under Secretary, Law Commission of India. The representative of the firm may be present there.

Yours faithfully,



( KULDEEP KUMAR )

UNDER SECRETARY TO THE GOVT. OF INDIA.

Tel No. 23355739.

Copy to :-

- i.) NIC-for publishing at the website of Law Commission of India.
- ii) All Ministries/Departments of Government of India with the request that they may bring the contents of this quotation letter to the notice of their contractors, if any, for the wide publicity.